ITEM NO.111 COURT NO.7 SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.5596/2017

STATE OF U.P. & ORS. **Appellants**

VERSUS

RAVINDRA KUMAR (DEAD) THROUGH LRS. **Respondents**

Date : 28-10-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Ms. Ruchira Goel- 2477, AOR

For Respondent(s) : Mr. Aftab Ali Khan- 1596, AOR
Mr. Syed Imtiyaz Ali, Adv.
Mr. Yashpa Sharma, Adv.
Mr. Nitin Kashyap, Adv.
Mr. Rahil Siddiqui, Adv.
Mr. Mohd. Aijaz, Adv.
Ms. Sheetal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. An adjournment is sought on behalf of the appellant.

2. Re-list the civil appeal on 03rd December, 2026.

(MANIK KUMAR) **(SUDHIR KUMAR SHARMA)**
SENIOR PERSONAL ASSISTANT **COURT MASTER (NSH)**

Signature Not Verified
Digitally signed by MANIK KUMAR
Date: 2026.10.28 17:48:20 IST
Reason: